

Form.1**List of cases filed in e-filing during the month of July, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of June, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of June, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of June, 2023**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable				

Form.5
List of cases in which Hearing in Case Management was held during the month of June, 2023

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 6/2019	Chunduru Rajendra Prasad an another Vs. Chunduru Visalakshi	Sri. D. Ramesh, Advocate for Plaintiff Vs. Sri. M. Ramdas, Advocate for Defendant	18.07.2019	19.07.2023
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 13/2019	SGS Marine Habitability Private Limited Vs. M/s. A.G. Constructions and 2 others	Sri. Md. Habeebulla for Plaintiff Vs. D1- Exparte, D2 - Sri. S. Karuna D3 - Sri USV Prasad	30.09.2019	26.07.2023

Form.6
Contested Commercial Cases disposed during the month of June, 2023

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 13/2020	Indo American Technologies Vs M/s MRS Aqua Solutions	S.P.Ramesh Kumar Vs M.Srikanth Benarji	18.05.2020	No	27.07.2023	1165 days	Contest	-	-	Indian Contract Act

Form.6
Contested Commercial Cases disposed during the month of June, 2023

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 30/2021	M/s.City Pride Buildcon Pvt. Ltd. Vs. Rashtriya Ipsat Nigam Limited	Sri. Vivek Gupta for Petitioner Vs. Sri. A. Srinivas for Respondent	23.11.2021	Not Applicable	20.07.2023	604 days	Contested	-	-	U/sec.9 of Arb & Con. Act, 1996
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 16/2018	DP Marine Exports Pvt. Ltd. Vs. MAERSK Singapore Pvt. Ltd and 5 others	Sri. V. Satish for Plaintiff Vs. Sri. A. Srinivas for D1, D2 Sri NVV Prasad for D4, Exparte - D3, D5, D6	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 05.12.2018)	No	21.07.2023	1689 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 14/2022	M/s. Sreeram Bhagawathi Vs. M/s. Chandra Shipping and Trading Services and another	Sri. V. Ravindra Prasad for Petitioner Vs. Sri C.S. Sekhar for Respondents	04.08.2022	Not Applicable	26.07.2023	356 days	Contested	-	-	U/sec.9 of Arb & Con. Act, 1996
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 33/2021	Ravi Iron and Steel Traders Vs. Hindustan Shipyard Limited and another	Sri. V. Ravindra Prasad for Petitioner Vs. Sri. M. Ramdas for R1, R2 - Exparte	21.12.2021	Not Applicable	27.07.2023	583 days	Contested	-	-	U/sec.9 of Arb & Con. Act, 1996

Form. 7
Summary of Commercial Cases during the month of June, 2023

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	67	3	2	68
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	161	1	8	154

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REGISTRAR GENERAL
FAC. REGISTRAR (ENQUIRIES)